

श्री रघुनाथ सिंह : वहाँ जो शिक्षा का इंतजाम है उसके रिजल्ट को देखने से मालूम होता है कि वहाँ रिजल्ट २० पर सेंट है। मैं यह जानना चाहता हूँ कि वहाँ शिक्षा की यह अवगति क्यों हो रही है ?

डा० का० ला० श्रीवास्ती : इसकी मैं बांच करूँगा कि वहाँ अवगति हो रही है या उन्नति हो रही है। इसके बारे में धनी मैं कुछ नहीं कह सकता।

श्री रघुनाथ सिंह : क्या मंत्री महोदय २० परसेंट के रिजल्ट को अच्छा समझते हैं ?

डा० का० ला० श्रीवास्ती : २० परसेंट कब हुआ यह मुझे ठीक मालूम नहीं है। इसका जवाब देने के लिए मुझे नोटिस चाहिए।

**Shrimati Benu Chakravarty:** In view of the fact that there are no girls schools or any intermediate colleges in the island, may I know whether the Government proposes, in the interim period, to give any stipends for hostel accommodation in certain specified schools and colleges in India?

**Dr. K. L. Shrimali:** The Government are proposing to raise the high schools to higher secondary schools. In the new scheme of reorganisation intermediate colleges do not have a place. As far as the girls' schools is concerned, as I said, administrative sanction has already been sent to the administration for setting up a separate girls' school.

**Shri Ranga:** In view of the fact that there are quite a number of islands there and people are living on them all, and they have to send their children to the high school, situated in one place alone, is it proposed to associate it with a hostel so that the girls from other places also can be accommodated there?

**Dr. K. L. Shrimali:** This is a suggestion for action. It will be examined.

सरदार ब० सि० लहवाल मैं यह जानना चाहता हूँ कि वर्तमान प्रीर निकोबार के स्कूलों में ट्रेन्ड टीचर कितने हैं प्रीर पांच वर्षों में कितने टीचर्स को ट्रेन किया गया है, प्रीर इससे हमारी एफ्रीसेंसी बढ़ी है या नहीं ?

**Mr. Speaker:** Only, the hon. Member has not asked the syllabus. Questions like 'how many teachers, schools', etc., need not be asked in Parliament here, which disposes of all matters from end to end of this country.

**Sardar A. S. Saigal:** There are very few trained teachers, and for this reason, I put this question

**Mr. Speaker:** I agree, the hon. Member will take up that matter with Dr K L Shrimali

**Shri Raghunath Singh:** One question

**Mr. Speaker:** No more questions. I am sorry. After all, it is a small matter—a girls' school. They have opened a girls' school

#### Committee for Re-organisation of Services

\*1456. **Shri Shree Narayan Das:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No 1608 on the 31st August, 1956 and state

(a) whether any and if so, what progress has been made by the officer appointed to go into question relating to re-organisation of services, their recruitment, training etc; and

(b) what are the precise terms of reference to this officer?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The Officer on Special Duty has almost completed the study of most of the subjects relating to the structure and organisation of the public services, including the system of recruitment, probation, and promotion; the composition of various cadres; the question of training and further education

of different classes of public servants; and arrangements for staffing posts at the Centre. He is likely to take a few weeks more to complete the drafting of his conclusions and recommendations. Thereafter, the recommendations will be considered by a Committee of Secretaries.

(b) There are no precise terms of reference but the purpose of the enquiry is to make a study of the question relating to the structure and organisation, including system of recruitment, principles and procedures of promotion, training etc., of the public services under the Central Government and to report whether any modifications, and if so what, are necessary in these matters.

**Shri Shree Narayan Das:** May I know whether all the Secretaries of all the Ministries will be appointed to this committee?

**Shri Datar:** A small committee of senior Secretaries.

**Shri Shree Narayan Das:** How many Secretaries?

**Shri Datar:** May be about three or four; not more.

**Shri C. R. Pattabhi Raman:** Will the Government consider the publication of the report of the Wheeler Committee of the thirties and that of the Gopaldaswami Ayyangar Committee of the forties in this connection?

**Shri Datar:** So far as the Gopaldaswami Ayyangar Committee's recommendations were concerned, the specific proposals, with the action taken by Government on them, have been placed already on the Table of the House.

**Shri Shree Narayan Das:** The hon. Home Minister gave certain indications that a special committee will be appointed for this purpose. May I know whether, besides this committee of Secretaries, there will be another committee appointed to scrutinise this?

**Shri Datar:** There is no proposal to appoint any other committee except the committee of Secretaries.

### Nicobar Islands

\*1457. **Shri Kaghunath Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Indians are not permitted to go to Nicobar Islands;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the local traders of Andamans are not allowed to trade in the Nicobar and Nancowry Islands;

(d) if so, the reasons therefor;

(e) whether it is fact that the local Administration having permitted trade rights to one monopolist firm in Nicobar do not allow others to go there; and

(f) if so, whether Government intend allowing the new traders facilities to go there for trade purposes and settlement?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Entry of outsiders to Nicobar Islands is regulated by the provisions of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956.

(b) The object of the Regulation is to provide for the protection of the interests of the socially and economically backward aboriginal tribes in the Andaman and Nicobar Islands.

(c) and (d). No; but intending traders are required to obtain a permit from the Andamans Administration for the purpose

(e) and (f). No, Sir. The local Administration have not vested monopoly trade rights in any firm. Persons wishing to trade in the Nicobar Islands can do so after obtaining the requisite permit from the Administration.

**श्री रघुनाथ सिंह :** क्या यह सत्य है कि एक कर्म को पांच लाख का लोन दिया गया है ?

**श्रीमती अलवा :** जी हाँ यह सत्य है कि पांच लाख का कॅपीटल बाहिर है ।